NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.02.2018 AT 10.30 AM

ATTENDANCE-CUNT-ORDER SHEET OF TH	IE HEARING HELD ON 01.02.2010 AT 10.50
TRANSFER PETITION NO.	,
COMPANY PETITION/APPLICATION NO.	CA No. 108/252/HDB/2017
NAME OF THE COMPANY	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE PETITIONER(S)	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE RESPONDENT(S) -	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1	VARGSY KUMAR SARGAM	Alvocate	9000666072 Sengamposshegmailica	A

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. Naresh Kumar Sangam Ld. Counsel for the Petitioner Counsel for th

Post the Case on 23rd March, 2018.

Member (T)

Member (J)

Ramu